

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No.102/2023

IN

OA NO. 80 OF 2023

IN THE MATTER OF:

Varun Gulati

.....Appellant

Versus

Union of India & Anr.

.....Respondent(s)

**STATE REPORT BY MR. SANJEEV KAUSHAL, CHIEF
SECRETARY, GOVERNMENT OF HARYANA ON BEHALF
OF STATE OF HARYANA IN COMPLIANCE OF ORDER
DATED 12 OCTOBER 2023 PASSED BY THIS HON'BLE
TRIBUNAL.**

RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal in M.A. No. 102/2023 in Original Application (OA) No. 80 of 2023 titled "Varun Gulati Versus Union of India & Anr." on 12 October 2023 observed that the process of filling up of vacant posts and strengthening of laboratories has been initiated and granted further three months time to complete the process in terms of directions of this Hon'ble Tribunal contained in the order dated 24 April 2023. It has further been directed that the Chief Secretary, Haryana will file an Action Taken Report on or before the next date of hearing, i.e., 29 January 2024.

2. That total 479 number of posts, in different cadres, are sanctioned in the Haryana State Pollution Control Board, against which 407 persons are working either on regular basis or engaged through outsourcing policy of the State. The detailed information containing the vacancy position and filled up posts in the Haryana State Pollution Control Board is placed at **Annexure-I**.
3. That the Haryana State Pollution Control Board has made sincere efforts to fill up the vacant posts, as already submitted to the Hon'ble Tribunal in the Status Report filed previously.
4. That as per the Service Regulations, 2021, one post of Chief Scientific Officer and seven posts of Senior Scientist are meant to be filled on deputation basis from other Departments and the posts were advertised in leading news papers and also circulated to various State Government Departments and to the Central Pollution Control Board, New Delhi. However, no application was received.
5. That the Haryana Public Service Commission (HPSC) has taken effective steps to fill up the vacant posts of Assistant Environmental Engineers and Scientist B, as under:-
 - (i) Eleven Scientists-'B' have been recruited and joined the Haryana State Pollution Control Board in the month of September, 2023.
 - (ii) The time schedule for filling up fifty four posts of Assistant Environmental Engineers was issued on 19 January 2024 (**Annexure-II**) while the syllabus was published earlier on 09 January 2024.

6. That the Haryana State Pollution Control Board has requested the Haryana Staff Selection Commission to expedite the process of recruitment of Group C and Group D posts as per **Annexure-III**.
7. That the Haryana State Pollution Control Board has promoted 04 officers of Scientist -B to the post of Scientist -C on 08 August 2023 and requisition to fill up the vacant posts of Scientist-'B' was sent to the Haryana Public Service Commission on 22 December 2023.
8. That the Board issued orders to take 30 persons on deputation of different cadres, i.e., Scientific/Engineering/Ministerial from the other Department. Against these, 11 persons (01 Scientist-'B', 06 JEEs and 04 Assistants) have joined the Board.
9. That the Haryana State Pollution Control Board has taken the various steps to purchase scientific instruments for strengthening the four laboratories of the Board, located one each at Panchkula, Faridabad, Hissar and Gurugram, and also to strengthen the monitoring network (**Annexure-IV**).
10. That the above action taken report in compliance of order dated 12 October 2023 read with order dated 24 April 2023, passed by this Hon'ble Tribunal may kindly be taken on record.

Place: Chandigarh
Date : 24.01.2024


Chief Secretary, Government of Haryana
Chandigarh

Position of Staff of HSPCB as on 31.12.2023

Group	Total Sanctioned Posts	Filled up on Regular/ Deputation basis	Filled up/ Engaged through HKRNL/ HARTORN or on Contract
Group-A	64	39	-
Group-B	149	57	03
Group-C	189	40	136
Group-D	77	26	106
Grand Total	479	162	245

Haryana Public Service Commission
Bays No. 1-10, Block-B, Sector-4, Panchkula

ANNOUNCEMENT

It is hereby announced for the general information of the candidates who had applied against Advertisement No. 24 / 2023 and corrigendum dated 22.08.2023 for recruitment to the posts of Assistant Environmental Engineer (Group - B) in Haryana State Pollution Control Board that the Commission has decided to conduct the Screening Test and Subject Knowledge Test (of shortlisted candidates), thereafter, as per schedule given below:-

Sr. No.	Test	Date
1.	Screening Test	07.04.2024
2.	Subject Knowledge Test	09.06.2024

Note: This announcement is also available on the Commission's website i.e. <http://hpsc.gov.in>.

Dated: 19.01.2024


Deputy Secretary
Haryana Public Service Commission
Panchkula

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HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Ph-2577870-873

Web site : www.hspcb.org.in E-mail: hspcbestt@gmail.com

No. HSPCB/Estt./2024/ 188

Dated: 18-1-2024

To

The Secretary,
Haryana Staff Selection Commission,
Panchkula, Haryana.

Sub: Filling up the vacant posts of 72 posts of Group –C and 14 posts of Group-D in Haryana State Pollution Control Board.

Kindly refer to your letter no. 71/01/2023-1R1/2682 dated 02.04.2023 regarding subject noted above.

In this connection, it is intimated that a mislenious application No. 102/2023 filed in OA No. 80/2023 was listed for hearing before the Hon'ble NGT on 12.10.2023 and the Hon'ble NGT has directed the Chief Secretary to Govt. Haryana to file further action taken report on or before the next date of hearing i.e. 29.01.2024.

The Hon'ble NGT is monitoring the action being taken by the Chief Secretary to Govt. Haryana for filling up the vacant posts in Haryana State Pollution Control Board & status report is to be filed by the Chief Secretary Haryana in the Hon'ble NGT.

In view of above, it is requested to expedite the process of recruitment of 72 posts of Group –C and 14 posts of Group-D in Haryana State Pollution Control Board and make the requirement as early as possible.


Superintendent (Estt.)
For HSPCB, PKL

- (i) Hisar and Faridabad Laboratories have secured NABL accreditation in September 2022 while Panchkula lab has renewed its NABL accreditation.

Water Lab:-

- (ii) 1 Microwave Digestion System with work station table was procured for the laboratory at Panchkula vide letter of award dated 15.09.2022 while 3 Microwave Digestion Systems with work station table were procured for Laboratories at Hisar, Faridabad and Gurugram vide letter of award dated 24.04.2023.
- (iii) 4 Kjeldahl were procured through GEM portal vide letter of award dated 08.02.2023 and delivered in all the labs of the Board.
- (iv) 4 BOD incubators were procured through GEM portal for all the labs vide letter of award dated 27.03.2023.
- (v) 4 UV visible spectrophotometers were procured through GEM portal for all the labs in Jan 2023.
- (vi) 4 Flame photometers were procured through GEM portal vide letter of award dated 12.04.2023.
- (vii) One Atomic Absorption Spectrophotometer (AAS) was procured for Hisar lab vide letter of award dated 14.11.2023.
- (viii) One Induced Couple Plasma Optical Emission Spectrophotometer (ICP-OES) was procured on 13.07.2023 for Faridabad lab.
- (ix) 3 water purifier systems were procured for the labs at Faridabad, Hisar and Panchkula vide letter of award dated 14.11.2023.
- (x) 5 works stations were procured for laboratories at Panchkula, Faridabad and Hisar for newly purchased instruments vide letter of award dated 03.11.2023.
- (xi) 3 water purifier systems were procured for the labs at Faridabad, Hisar and Panchkula vide letter of award dated 14.11.2023.

Air lab:-

- (xii) 17 stack monitoring kits have been procured through GEM portal and delivered to Regional Offices on 27.09.2022 and 7 more stack kits were purchased on 03.11.2023.
- (xiii) 17 Noise Meters were procured through GEM portal and delivered to Regional Offices in the month of August 2022.
- (xiv) 29 CAAQM stations were installed by the Board covering all the districts in the state to continuously monitor the ambient air quality and for displaying the data at prominent places in towns. These stations are also connected to the main servers of the Board and the CPCB for better management of ambient air quality.
- (xv) The Board has also procured 10 new manual ambient air quality monitoring stations through GEM portal on dated 22.06.2023 for Karnal, Panipat, Bahadurgarh (2), Kaithal, Palwal, Sonapat (2) and Nuh (2). 7 manual air monitoring stations for CharkhiDadri, Fatehabad, Sirsa, Rohtak, Jind, Mahendragarh and Sonapat were procured on 08.12.2023. Thus, a total of 39 manual stations are now available in the state.
- (xvi) 4 real time noise monitoring stations were procured as per letter of award dated 18.09.2023 for Faridabad.

- (xvii) 8 digital boards for display of CAAQMS data were procured for Jind, Kaithal, Kurukshetra and Ambala vide letter of award dated 29.12.2023.